

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:197
ANSWERED ON:27.03.2012
HONOUR KILLINGS
Choudhary Shri Nikhil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Group of Ministers (GoM) constituted to look into the issue relating to honour killings, has completed its deliberations;
- (b) if so, the final outcome thereof;
- (c) whether the Law Commission has also given some suggestions in this regard;
- (d) if so, the details thereof; and
- (e) the time by which a comprehensive legislation to deal with honour killings is likely to be enacted?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 197 FOR 27.3.2012.

(a) to (e): The Group of Ministers constituted to look into the issue of honour killing has not so far completed its deliberations. The Law Commission of India has not so far made any suggestions pertaining to 'honour killings'. No time frame can be fixed in this regard.